

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Dated, the 5<sup>th</sup> November, 2021

No.HCM/1/96/BENCH

It is hereby informed to all the learned counsel and concerned parties that on 08.11.2021, Hon'ble Mr. Justice M.V. Muralidaran will hold court from 11.30 a.m. onwards because of some unavoidable circumstances.

By Orders etc.,

Sd/-

**( YUMKHAM ROTHER )**  
**REGISTRAR (JUDL.)**

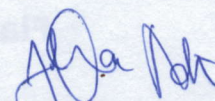
the Imphal, 5<sup>th</sup> November, 2021

No.HCM/1/96/BENCH/ 97896-114

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The System Analyst, High Court of Manipur for uploading the same to the official website
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
14. The P.S. to Registrar General, High Court of Manipur.
15. All the Superintendents, Bench & Judicial Sections, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/ Order Book.
18. Notice.
19. Concerned file.

*For kind information and circulation to  
the learned members*



**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**